

THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM & ARUNACHAL PRADESH)

NOTIFICATION

No. HC.XI-06/2016/238/RC, dated Guwahati, the 2nd June, 2016

In exercise of the powers conferred under Article 229 of the Constitution of India, Hon'ble the Chief Justice of the Gauhati High Court has been pleased to upgrade the post of Judicial Assistant in the Kohima Bench of the Gauhati High Court to that of Senior Judicial Assistant in the Pay-Band of Rs.9300-34800 and Grade Pay of Rs.4200.

Hon'ble the Chief Justice of the Gauhati High Court has been further pleased to amalgamate the post of Judicial Assistant and Senior Judicial Assistant in the Kohima Bench of the Gauhati High Court to a common denominator as "Judicial Assistant".

By order,
Sd/-

H.K. Sarma

REGISTRAR GENERAL

No. HC.XI-06/2016/239-253/RC, dated Guwahati, the 2nd June, 2016

Copy to:

1. The Secretary General, Supreme Court of India, New Delhi.
2. The Secretary to the Govt. of Nagaland, Department of Justice and Law, Kohima.
3. The Registrar (Vigilance)/ Registrar (Admn.)/ Registrar (Judicial)/ Registrar (Estt.) Gauhati High Court, Guwahati.
4. The Registrar –Cum– Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati
5. The Registrar, Gauhati High Court, Kohima Bench, Kohima/ Aizawl Bench, Aizawl.
6. The Joint Registrar, (_____), Gauhati High Court, Guwahati.
7. The Joint Registrar, Gauhati High Court, Itanagar Bench, Naharlagun.
8. The O.S.D., Gauhati High Court, Guwahati –cum– Joint Director (Officiating), Judicial Academy, Assam.
9. The Deputy Registrar (_____) Gauhati High Court, Guwahati.
10. The Librarian –Cum– Research Officer, Gauhati High Court, Guwahati.
11. The Asstt. Registrar, _____, Gauhati High Court, Guwahati.
12. The Private Secretary to Hon'ble Mr/Mrs. Justice _____, Gauhati High Court, Guwahati.
13. The Systems Analyst, Gauhati High Court, Guwahati, for uploading the above notification in the High Court Website.
14. The Administrative Officer (Judicial), _____, Gauhati High Court, Guwahati.
15. The C.A. to the Registrar General, Gauhati High Court, Guwahati.

REGISTRAR GENERAL

M/ 08.06.16